

Dr. Aditi Choudhary

DHJS

Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-28036501 (O)
011-20892191 (O)
011-28036687 (Fax)
Email: dja@nic.in

No. DJA/Trg./Ex-03/OC-DHJS(Promotion)/Batch-XIII/1709/2023/3081 19th July, 2023

- ✓ The Principal District & Sessions Judge, Central, THC.
2. The Principal District & Sessions Judge, New Delhi, PHC.

Sub.: Court Attachment of Trainee Officers of DHJS in District Courts w.e.f. 20th July to 31st July, 2023.

Respected Sir/Madam,

It is to humbly inform that as per the directions received from the Hon'ble High Court of Delhi, consequent upon completion of four (04) weeks mandatory Orientation Course by three (03) Officers of DHJS, they are to be placed on Court attachment in District Courts till their regular posting is made by the Hon'ble High Court of Delhi.

In view of above, it is requested that the said three (03) DHJS Officers may kindly be attached with the Mentor Officers mentioned against their names as per the schedule enclosed herewith as Annexure 'A' w.e.f. 20th July to 31st July, 2023 or till they get their regular posting, whichever is earlier.

If the Mentor Judicial Officer with whom the DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the DHJS Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judicial Officer is transferred, the DHJS Officer may be attached with the successor Judicial Officer. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours sincerely,

for (Dr. Aditi Choudhary)

Encl As above

No. DJA/Trg./Ex-03/OC-DHJS(Promotion)/Batch-XIII/1709/2023/ 19th July, 2023

Copy for information to:
The concerned Trainee DHJS Officers.

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 54622-627 /JOTP/Gaz./2023

Dated, Delhi the 19th July 2023

As directed copy of letter No. DJA/Trg/Ex-03/OC-DHJS (Promotion)/Batch-XIII/1709/2023/3081 dated 19.07.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. Sh. Manish Khurana, Ld. Additional Sessions Judge, West District, THC, Delhi.
2. Sh. Praveen Singh, Ld. Additional District Judge, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, THC, Delhi.
5. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
7. The LAYERS for uploading the same,

(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Annexure 'A'

**Court Attachment of Trainee Judicial Officers of DHJS on Promotion
w.e.f. 20th July, 2023 to 31st July, 2023**

Sl. No	Name of Trainee Officer	Name of Mentor Judicial Officer		Court Complex	Date of Attachment
1	Mr. Kapil Kumar	Mr. Manish Khurana	ASJ	Central, THC	20 th July, 2023 to 24 th July, 2023
2	Mr. Shirish Aggarwal	Mr. Shailender Malik	ASJ	New Delhi, PHC	
3	Ms. Sheetal Chaudhary Pradhan	Mr. Devinder Kr. Jangala	ASJ	New Delhi, PHC	
1	Mr. Kapil Kumar	Mr. Praveen Singh	ADJ	Central, THC	25 th July, 2023 to 31 st July, 2023
2	Mr. Shirish Aggarwal	Mr. Gaurav Rao	ADJ	New Delhi, PHC	
3	Ms. Sheetal Chaudhary Pradhan	Mr. Sudhanshu Kaushik	ADJ+Waqf Tribunal	New Delhi, PHC	